

hostel. The Central Government will bear the expenditure on the boarding and lodging of the trainees. If, however, the income of the parent/guardian and the own individual income of the trainee exceeds Rs. 500 p.m. but does not exceed Rs. 999 p.m. a consolidated fee of Rs. 25 p.m. will be charged from the trainee. If the income exceeds Rs. 1,000 p.m. the consolidated fee to be charged will be Rs. 50 p.m.]

जुलाई, १९६० की हड़ताल में भाग लेने के लिये केन्द्रीय सरकारी कर्मचारियों को दण्ड

३६. श्री ए० बी० वाजपेयी : क्या गृह-कार्य मन्त्री सभा पटल पर एक विवरण रखने की कृपा करेंगे, जिसमें सन् १९६० की आम हड़ताल में भाग लेने के आरोप में दंडित केन्द्रीय सरकारी कर्मचारियों की मन्त्रालय-वार और विभाग वार संख्या दी गयी हो ?

†[PUNISHMENT TO CENTRAL GOVERNMENT EMPLOYEES FOR PARTICIPATION IN THE STRIKE IN JULY, 1960

360. SHRI A. B. VAJPAYEE: Will the Minister of HOME AFFAIRS be pleased to lay a statement on the Table of the House showing the number of Central Government Employees, Ministry-wise and Department-wise, who were punished on the charge of participation in the General Strike of 1960?]

गृह-कार्य मन्त्रालय में राज्य मंत्री (श्री बी० एन० दातार) : अपेक्षित सूचना का एक विस्तृत विवरण सभा पटल पर रख दिया गया है। [लेखित परिशिष्ट ४०, अनुपत्र संख्या ३५।]

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): A detailed statement giving the required information is laid on the Table of the House. (See Appendix XL, Annexure No. 35.)]

OFFICERS BELONGING TO SCHEDULED CASTES IN THE DEFENCE MINISTRY

361. SHRI B. K. GAIKWAD: Will the Minister of DEFENCE be pleased to state:

(a) the total number of Class I, Class II and Class III officers serving in the Ministry;

(b) the number of officers belonging to Scheduled Castes serving in Class I, Class II and Class III posts;

(c) whether the percentage fixed for recruitment of persons belonging to Scheduled Castes and Scheduled Tribes has been completed; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMIAH):

	Class I	Class II	Class III	Total
(a) Excluded posts	2	14	7	23
Included posts	76	314	299	689
<b>TOTAL</b>	<b>78</b>	<b>328</b>	<b>306</b>	<b>712</b>
(b) Excluded posts	Nil	Nil	2	2
Included posts	Nil	12	25	37
<b>TOTAL</b>	<b>Nil</b>	<b>12</b>	<b>27</b>	<b>39</b>

†[ ] English translation.

(c) and (d) The percentage fixed for recruitment of persons belonging to Scheduled Castes and Scheduled Tribes in the excluded posts has not been completed. Reserved vacancies against these posts were advertised by the Union Public Service Commission but suitable candidates were not forthcoming.

Recruitment to "included posts" is regulated by the Home Ministry on all Secretariat basis.

**EXPANSION OF ROURKELA STEEL PLANT**

362. SHRI M. P. BHARGAVA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether any agreement has been reached between India and Germany for the expansion of the Rourkela Steel Plant; and

(b) if so, what are the terms thereof?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) and (b) Yes, Sir. The West German Government have agreed in principle to the granting of a credit for meeting the foreign exchange cost of the expansion of the Rourkela Steel Plant, after certain action has been taken with a view to bring the existing Plant to full working.

**INVESTIGATIONS INTO EXPLOSIONS IN DELHI**

363. SHRI A. B. VAJPAYEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have completed investigation into the explosions which took place in Delhi recently; and

(b) if so, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) The cases are still under investigation, excepting the case of cracker explosion which

occurred in Chandni Chowk on the 25th June, 1962, in which the two persons responsible for the explosion were apprehended on the spot and subsequently convicted.

**समाज कल्याण निदेशालय, दिल्ली के लिये खरीदा गया सामान**

३६४. श्री नवाबसिंह चौहान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) समाज कल्याण निदेशालय, दिल्ली की स्थापना से लेकर अब तक निदेशालय तथा उस की अधीनस्थ संस्थाओं के लिये संभरण तथा निपटान के महानिदेशक द्वारा कितनी बार सामान खरीदा गया, कितनी बार उनसे "आपत्ति नहीं" प्रमाण पत्र ले कर सीधा खरीदा गया और कितनी बार ऐसे प्रमाण पत्र लिये बिना खरीदा गया; और

(ख) अब तक प्रतिवर्ष निदेशालय तथा उस की अधीनस्थ संस्थाओं के लिये कितने कितने मूल्य का सामान खरीदा जा चुका है ?

†[GOODS PURCHASED FOR DIRECTORATE OF SOCIAL WELFARE, DELHI

364. SHRI NAWAB SINGH CHAUHAN: Will the Minister of EDUCATION be pleased to state:

(a) the number of times when goods for the Directorate of Social Welfare, Delhi and its subordinate organisations were purchased by the Director General of Supplies and Disposals, the number of times they were purchased direct after obtaining "no objection" certificates from him and the number of times they were purchased without obtaining such certificates, since the inception of the Directorate; and

(b) the year-wise value of goods purchased for the Directorate and its subordinate organisations respectively so far?